

**NATIONAL COMPANY LAW TRIBUNAL  
CHANDIGARH BENCH, CHANDIGARH**

**CP NO. 22/73(4)/Chd/Hry/2017.**

Babu Ram Govila & Another  
Vs. ...Petitioners-Depositors

SRS Limited, Faridabad. ...Respondent

Present: Mr. Shrey Goel, Advocate for Depositor-Applicant.  
Mr. Anand Chhibbar, Senior Advocate with  
Mr. Rakesh Kumar and Mr. Vaibhav Sahni, Advocates  
for respondent.  
Mr. Anil Kumar Jindal, Executive Director-cum-Managing  
Director and Mr. Sunil Jindal, the whole time Director of  
Respondent company in person.

To be listed on 21.09.2017 along with CP No. 121/ND/2016

/ RT CP No.180/Chd/Hry/2017.

Sd/-

(Justice R.P. Nagrath)  
Member(Judicial)

September, 05 2017  
subbu

